

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 35 (ND) /2017

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2019**

**NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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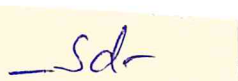
	<b>For the Petitioner:</b>	Mr. Sriram Parakkat and Mr. Sarath S. Janardanan, Advocates Mr. Dhruvajit Saikia and Mr. Sameer Rastogi, Advocates for Liquidator		
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	<b>For the Respondent:</b>	Ms. Sakshi Banga, Advocate for R-1 & R2 Ms. Lhingneivah, Advocate for R-3 & R4		
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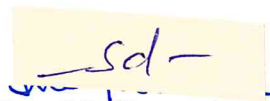
**ORDER**

Further time is being prayed for on behalf of the Respondent 3 & 4 as the counsel is stated to be in personal difficulty. Last opportunity is given.

To come up on 27<sup>th</sup> February, 2019 for arguments.



**(V. K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**